

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE  
ORIGINAL APPLICATION NO. 129/2024(WZ)  
[EARLIER LETTER PETITION NO.46 of 2024(WZ)]  
(Complaint Dated 01.04.2024)**

**Report of Maharashtra Pollution Control Board in compliance to the  
Hon'ble NGT (WZ) Order dated 31.05.2024.**

1. The Hon'ble National Green Tribunal, Western Zone Bench, Pune has registered the Complaint dated 1/4/2024 made by Mr. Ajay James, Director, Chakan Logistics Park Pvt. Ltd. as Original Application No.129/2024 (WZ). The said complaint is regarding illegal burning of garbage near their company premises situated at Kharabwadi Village, Tal: Khed, Dist: Pune, which emits harmful pollutants into the air and causes health issues to the occupants of the premises as a potential fire hazard etc.
2. In the said matter, the Hon'ble NGT vide Order dated 31/5/2024 directed MPCB to submit report about the truthfulness of the contents of the aforesaid complaint and action taken at their end.
3. In compliance of the Hon'ble NGT Order dtd.31/5/2024, the report of the Maharashtra Pollution Control Board is as under:-

**(i) Background:-**

The Chakan Municipal Council having a population of 41113 as per 2011 census. The Council has not provided treatment facility for municipal solid wastes generated from their jurisdiction.

Chakan Municipal Council has approached through District Level Committee to the Maharashtra Pollution Control Board (MPCB) for selection of MSW site in the year 2016. MPCB has issued letter / NOC for selection of the site at village Rase, Tal. Khed, Dist. Pune. However due to opposition of the local residents, the said site has been cancelled by the Chakan Municipal Council.

Thereafter, Chakan Municipal Council selected site for MSW processing plant at village Biradwadi. The site has been visited and MPCB has sent a letter to the District level committee dtd. 14.11.2022. The said site was not fulfilling siting criteria and therefore proposal of MSW project at the said site has been cancelled.

Another site has been selected by Chakan Municipal Council at Medankarwadi which was also not fulfilling siting criteria and accordingly, MPCB has sent a letter to the District Level Committee dtd. 25/08/2023.

The Grampanchayat Kharabwadi having population 9200 and Grampanchayat Biradwadi having population 1728 as per 2011 census do not have municipal solid wastes project / site for processing and disposal of municipal solid wastes.

**(ii) Previous Complaint Status & Action taken by MPCB :-**

A complaint was received to the MPCB on 05.03.2023 regarding illegal dumping and burning of municipal solid wastes. The MPCB had issued letter to Block Development Officer, Khed, Dist-Pune, instructing them to set up a municipal solid wastes processing plant for treatment of municipal solid wastes. Also letters were written to Chakan Police Station on 6.3.2023 and 17.3.2023 to increase vigilance and patrolling to curb the menace of setting of fire to solid waste site.

(iii) **Location/Topography of the Project :-**

The dumping site is located at the boundary of village Kharabwadi and village Biradwadi, Tal-Khed, Dist-Pune at 18° 46' 25.1508" N , 73° 50' 8.718" E.



The said site was visited by MPCB Officials on 09.07.2024 and observed as follows:-

1. The said site is located at village Kharabwadi and is an old abandoned stone quarry. The Municipal Solid Waste generated from Kharabwadi Grampanchayat, Biradwadi Grampanchayat and Chakan Municipal Council is dumped into this quarry area.

2. Mixed domestic waste is being transported from above mentioned local bodies and openly dumped into the quarry area which is not authorized site by the Board.
3. Vehicles meant for transportation of Municipal solid wastes of Chakan Municipal Council and Grampanchayat Kharabwadi and Biradwadi were observed dumping their wastes at this site.
4. At the said site no processing of any sort is carried out on Municipal solid wastes and this waste is dumped at this site.
5. At the time of visit burnt municipal solid wastes were observed also smoke was found emanating from the pile of municipal solid wastes even though it was drizzling. Leachates from this Municipal Solid Wastes were observed flowing into the environment.
6. Local people around the site informed that unknown persons set fire to this municipal wastes.
7. The google image attached above also shows smoke at the dumping site. A copy of the visit report dated 09.07.2024 is enclosed herewith and marked as an **Annexure-I**.

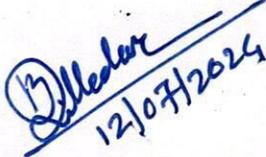
(iv) **Action taken by MPCB :**

1. The Board has carried out monitoring of air quality with the help of Mobile Air Quality Monitoring Van. A copy of the air quality report is enclosed herewith and marked as an **Annexure-II**.
2. The Board has issued proposed directions dated 11.07.2024 under section 33A of the Water(Prevention & Control of Pollution) Act,1974 and 31A of Air(Prevention & Control of Pollution)Act, 1981 to the Chief Officer, Chakan Municipal Council and Block Development Officer, Khed, Tal-Khed,Dist- Pune. Copies of proposed directions 11.07.2024 are enclosed herewith and marked as an **Annexure-III and IV respectively**.
3. The Board has issued letter to the Police Department dated 11.07.2024 requesting to increase vigilance / patrolling and to take action against the arsonist. A copy of the letter issued to the Police Department dated 11.07.2024 is enclosed herewith and marked as an **Annexure – V**.

(v) **Conclusion:-**

Considering the above facts and rapid growth in population due to fast industrialization of the area environmental infrastructure needs to be provided at war footing .Hence this Report.

Place: Pune  
Date : 12/07/2024

  
(Vidyasagar V. Killedar)  
Sub-Regional Officer- Pune-II

Annexure - I

# MAHARASHTRA POLLUTION CONTROL BOARD REGIONAL OFFICE – PUNE.

Phone No. 9422742901  
Fax No. 020-2581 1029  
Email ID – [ropune@mpcb.gov.in](mailto:ropune@mpcb.gov.in)



Jog Center 3rd floor,  
Wakdewadi, Pune -Mumbai  
Road, Pune- 411003.

## -: Visit Report :-

**Date:09/07/2024**

With reference to the Hon'ble National Green Tribunal Case No.: O. A. 129 of 2024 (WZ), visit has been caused to the site at Ambethan Road, Vill. Kharabwadi, Tal. Khed, Dist. Pune. During the visit following observations were made:

1. The said site is located at village Kharabwadi and is an old abandoned stone quarry. The Municipal Solid Waste generated from Kharabwadi Grampanchayat, Biradwadi Grampanchayat and Chakan Municipal Council is dumped into this quarry area.
2. Mixed domestic waste is being transported from above mentioned local bodies and openly dumped into the quarry area which is not authorized site by the Board.
3. Vehicles meant for transportation of Municipal solid wastes of Chakan Municipal Council and Grampanchayat Kharabwadi and Biradwadi were observed dumping their wastes at this site.
4. At the said site no processing of any sort is carried out on Municipal solid wastes and this waste is dumped at this site.
5. At the time of visit burnt municipal solid wastes were observed also smoke was found emanating from the pile of municipal solid wastes even though it was drizzling. Leachates from this Municipal Solid Wastes were observed flowing into the environment.
6. Local people around the site informed that unknown persons set fire to this municipal wastes.

(R. H. Nimbalkar)  
Field Officer,  
Sub-Regional Officer,  
M.P.C. Board, Pune-II

(Ravindra Andhale)  
Regional Officer,  
M.P.C. Board, Pune

MAHARASHTRA POLLUTION CONTROL BOARD MOBILE VAN AMBIENT AIR MONITORING									
	Van No: MH01:EE2202 : Pune				Latitude : 18.775721		Longitude : 73.833004		
Location :	Kachara Depo, Biradwadi, Ambethan Chakan				Report Type:		Mean		
Date:	10-July-2024 to 11-July-2024				Time Base:		Hourly		
Date & Time	PM10 ug/m3	PM2.5 ug/m3	SO2 ug/m3	CO mg/m3	OZONE ug/m3	NO ug/m3	NO2 ug/m3	NOX PPB	Remark
7/10/2024 22:00	74.95	27.60	29.95	0.15	12.45	3.47	41.13	26.88	
7/10/2024 23:00	91.33	31.42	29.14	0.11	12.23	4.12	20.51	14.07	
7/11/2024 0:00	107.43	43.09	35.62	0.10	12.27	7.36	15.02	12.28	
7/11/2024 1:00									Power Failure
7/11/2024 2:00	212.79	88.09	12.40	0.33	24.20	2.90	54.64	33.36	
7/11/2024 3:00	262.49	111.24	18.16	0.15	18.83	15.30	70.76	50.46	
7/11/2024 4:00	194.63	83.41	28.09	0.11	17.80	24.89	15.33	25.75	
7/11/2024 5:00	173.57	74.78	24.56	0.22	18.65	2.39	33.37	21.08	
7/11/2024 6:00	135.37	59.12	17.63	0.28	15.69	1.52	41.90	25.51	
7/11/2024 7:00	104.25	46.38	10.48	0.36	14.55	2.08	48.65	29.69	
7/11/2024 8:00	90.22	40.61	10.30	0.36	17.33	2.28	66.81	39.34	
7/11/2024 9:00	83.09	37.69	12.29	0.81	22.57	5.07	62.61	50.00	
7/11/2024 10:00	62.40	28.65	14.02	0.80	24.17	10.55	55.40	59.15	
7/11/2024 11:00	49.96	22.35	9.47	0.28	21.47	22.65	15.89	5.06	
7/11/2024 12:00	49.12	22.07	12.19	0.21	20.59	15.68	13.38	6.65	
7/11/2024 13:00	65.73	27.71	15.35	0.21	20.60	13.68	15.56	11.27	
7/11/2024 14:00	53.52	23.56	8.21	0.47	21.10	11.09	8.49	6.11	
7/11/2024 15:00	45.93	20.98	6.36	0.30	25.28	9.07	5.91	7.25	
7/11/2024 16:00	49.01	22.02	6.03	0.23	21.82	9.13	6.05	7.27	
7/11/2024 17:00	60.70	26.00	2.29	0.30	23.36	8.45	7.36	7.86	
7/11/2024 18:00	68.14	28.53	6.80	0.40	11.05	5.01	17.53	11.75	
7/11/2024 19:00	64.76	25.74	4.26	0.39	13.53	2.33	19.64	11.57	
7/11/2024 20:00	84.57	34.11	5.25	0.29	16.74	6.93	7.14	2.07	
7/11/2024 21:00	59.89	25.72	7.48	0.19	12.37	9.29	6.02	1.45	
7/11/2024 22:00	54.43	23.87	6.22	0.17	9.24	9.25	5.14	0.38	
Min	45.93	20.98	2.29	0.10	11.05	1.52	5.91	1.45	
Date & Time	7/11/2024 15:00	7/11/2024 15:00	7/11/2024 17:00	7/11/2024 0:00	7/11/2024 18:00	7/11/2024 6:00	7/11/2024 15:00	7/11/2024 21:00	
Max	262.49	111.24	35.62	0.81	25.28	24.89	70.76	59.15	
Date & Time	7/11/2024 3:00	7/11/2024 3:00	7/11/2024 0:00	7/11/2024 9:00	7/11/2024 15:00	7/11/2024 4:00	7/11/2024 3:00	7/11/2024 10:00	
AVG	97.56	41.34	14.19	0.31	18.20	8.49	28.22	20.26	
Remark :							 <b>Sampling Done By :</b> ENVEA INDIA PRIVATE LIMITED.		



**MAHARASHTRA POLLUTION CONTROL BOARD  
MOBILE VAN AMBIENT AIR MONITORING**

Van No: MH01:EE2202 : Pune      Latitude : 18.78      Longitude : 73.835834  
 Location : Kachara Depo, Biradwadi, Ambethan Chakan      Report Type: Mean  
 Date: 10-July-2024 to 11-July-2024      Time Base: Hourly

Date & Time	Benzene ug/m3	Toulene ug/m3	Ethylbenzene ug/m3	M+P Xylene ug/m3	Oxylene ug/m3	Remark
7/10/2024 22:00	5.52	20.43	13.68	7.39	17.45	
7/10/2024 23:00	5.48	11.23	10.22	6.02	10.28	
7/11/2024 0:00	3.30	7.89	6.77	5.11	5.77	
7/11/2024 1:00						
7/11/2024 2:00	7.23	4.92	6.00	1.60	2.95	Power Failure
7/11/2024 3:00	2.63	5.42	6.27	1.64	3.33	
7/11/2024 4:00	6.02	11.78	24.10	4.79	5.39	
7/11/2024 5:00	7.48	12.07	24.29	5.07	6.00	
7/11/2024 6:00	3.11	3.52	4.24	1.05	2.38	
7/11/2024 7:00	4.39	3.24	5.22	1.06	2.76	
7/11/2024 8:00	2.38	4.57	4.40	1.30	3.10	
7/11/2024 9:00	3.69	8.50	9.69	8.02	5.97	
7/11/2024 10:00	7.20	5.39	8.84	4.45	4.50	
7/11/2024 11:00	5.30	15.35	8.74	9.53	4.17	
7/11/2024 12:00	4.93	15.83	6.75	9.91	4.18	
7/11/2024 13:00	4.24	16.60	4.31	9.59	4.26	
7/11/2024 14:00	2.21	7.81	1.82	4.49	2.01	
7/11/2024 15:00	2.38	8.61	1.85	4.78	1.89	
7/11/2024 16:00	2.88	8.20	4.86	6.50	3.32	
7/11/2024 17:00	4.22	9.33	12.21	11.53	6.87	
7/11/2024 18:00	1.30	6.29	1.83	1.66	0.98	
7/11/2024 19:00	4.15	11.18	18.70	5.20	4.73	
7/11/2024 20:00	2.23	5.21	10.02	2.13	1.60	
7/11/2024 21:00	1.59	3.06	6.39	1.20	1.02	
7/11/2024 22:00	1.47	3.22	5.95	1.26	1.05	
Min	1.30	3.06	1.82	1.05	0.98	
Date & Time	7/11/2024 18:00	7/11/2024 21:00	7/11/2024 14:00	7/11/2024 6:00	7/11/2024 18:00	
Max	7.48	20.43	24.29	11.53	17.45	
Date & Time	7/11/2024 5:00	7/10/2024 22:00	7/11/2024 5:00	7/11/2024 17:00	7/10/2024 22:00	
AVG	4.08	8.98	8.75	4.96	4.56	

Remark :



**Sampling Done By :**  
ENVEA INDIA PRIVATE LIMITED.



## MAHARASHTRA POLLUTION CONTROL BOARD MOBILE VAN AMBIENT AIR MONITORING

Van No: MH01:EE2202 : Pune

Latitude : 18.775721

Longitude : 73.835834

Location: Kachara Depo, Biradwadi, Ambethan Chakan

Date: 10-July-2024 to 11-July-2024

Report Type:

Mean

Time Base:

Hourly

Date & Time	TEMPERATURE °C	RH %	Solar Rad W/M <sup>2</sup>	WS m/s	WD degree	Rain mm	Remark
7/10/2024 22:00	24.70	70.39	15.60	2.95	268.34	0.00	
7/10/2024 23:00	24.47	73.39	12.48	2.99	268.09	0.00	
7/11/2024 0:00	24.49	71.69	15.60	3.04	270.79	0.00	
7/11/2024 1:00						0.00	
7/11/2024 2:00	24.11	71.96	19.84	3.32	269.72	0.00	Power Failure
7/11/2024 3:00	23.88	70.62	13.89	2.77	267.89	0.00	
7/11/2024 4:00	23.66	71.76	16.01	2.70	270.21	0.00	
7/11/2024 5:00	23.64	71.19	17.49	2.68	273.42	0.00	
7/11/2024 6:00	23.84	70.08	19.28	2.75	274.74	0.00	
7/11/2024 7:00	24.13	69.94	18.82	2.88	271.43	0.00	
7/11/2024 8:00	24.62	71.60	24.99	2.81	262.64	0.00	
7/11/2024 9:00	25.70	69.75	35.55	2.51	245.34	0.00	
7/11/2024 10:00	26.10	71.47	59.82	2.23	239.07	0.00	
7/11/2024 11:00	26.12	71.38	69.10	2.40	238.18	0.00	
7/11/2024 12:00	28.24	74.20	126.24	3.05	212.74	0.00	
7/11/2024 13:00	29.11	76.47	148.93	3.27	197.36	0.00	
7/11/2024 14:00	29.14	74.02	148.99	3.08	203.14	0.00	
7/11/2024 15:00	28.82	72.99	132.05	2.87	210.98	0.00	
7/11/2024 16:00	26.84	71.16	110.90	2.68	227.68	0.00	
7/11/2024 17:00	22.98	71.76	86.83	1.92	226.69	0.00	
7/11/2024 18:00	28.45	74.50	52.36	0.73	352.26	0.00	
7/11/2024 19:00	26.50	78.76	20.73	0.29	115.84	0.00	
7/11/2024 20:00	23.01	79.33	20.33	0.79	122.42	0.00	
7/11/2024 21:00	26.03	78.59	68.88	0.87	142.71	0.00	
7/11/2024 22:00	30.39	79.65	41.61	0.77	150.21	0.00	
Min	22.98	69.75	12.48	0.29	115.84	0.00	
Date & Time	7/11/2024 17:00	7/11/2024 9:00	7/10/2024 23:00	7/11/2024 19:00	7/11/2024 19:00	7/10/2024 22:00	
Max	29.14	79.33	148.99	3.32	352.26	0.00	
Date & Time	7/11/2024 14:00	7/11/2024 20:00	7/11/2024 14:00	7/11/2024 2:00	7/11/2024 18:00	7/10/2024 22:00	
AVG	25.59	72.91	54.55	2.42	236.16	0.00	

Remark :



**Sampling Done By :**  
ENVEA INDIA PRIVATE

**MAHARASHTRA POLLUTION CONTROL BOARD  
REGIONAL OFFICE - PUNE**

Phone No. 020-25811694  
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"Your Service is our Duty"

Jog Centre, 3<sup>rd</sup> Floor,  
Wakdewadi,  
Old-Pune Mumbai Road,  
Pune- 411003

MPCB/ROP/PD/ 2407110003

Date: 11/07/2024

To,  
Chief Officer,  
Chakan Municipal Council,  
Chakan, Tal. Khed, Dist. Pune.

**Sub:** Proposed Directions under section 33 A of Water (Prevention & Control of Pollution) Act, 1974 and under section 31A of Air (Prevention & Control of Pollution) Act, 1981.

**Ref:** Proposal for legal action submitted by the Sub Regional Officer, Pune-II vide no. MPCB-LEGAL\_ACTIONS-070722009, Dtd. 10/07/2024

**WHEREAS**, your local body is located in the "Pollution Prevention Area" under the Water (Prevention & Control of Pollution) Act 1974, under the Air (Prevention & Control of Pollution) Act 1981 followed by further amendments made therein from time to time.

**AND WHEREAS**, it is obligatory on your part to provide adequate pollution control devices and comply with the standards prescribed under the of Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981.

**AND WHEREAS**, It is obligatory on your part to facilitate construction, operation and maintenance of solid waste processing facilities and associated infrastructure on your own or with private sector participation or through any agency for optimum utilization of various components of solid waste adopting suitable technology and adhering to the guidelines issued by the Ministry of Urban Development from time to time and standards prescribed by the State / Central Pollution Control Board.

**AND WHEREAS**, the Board Office has received various complaints regarding illegal dumping and burning of municipal solid waste at village Kharabwadi, Tal. Khed, Dist. Pune and surrounding area and also informed that, said location is not authorized for the disposal of municipal solid waste.

**AND WHEREAS**, the Sub Regional Officer, MPC Board Pune-II carried out the inspection at the dumping site and accordingly submitted the legal action proposal vide above reference and reported following non-compliances :

- (1) You have dumped mixed waste (Dry Waste & Wet Waste) generated from your local body (municipal council) into the old abandoned stone quarries unscientifically at Village Kharabwadi, Tal. Khed, Dist. Pune.
- (2) You have not installed processing and segregation plant for Municipal Solid Waste generated from your council area.
- (3) From the record it is observed that, burning of municipal solid waste at said site are happening frequently.

**AND WHEREAS**, due to burning of waste and illegal dumping of municipal solid waste at aforesaid site, the nuisance of air pollution was caused in the surrounding area.

2...

AND WHEREAS, after examining the record of your case and reports of the officers of the Board, it has been concluded that, you have failed to comply with the provisions of the Air (Prevention and Control of Pollution) Act, 1981 and thereby causing air pollution into the environment.

NOW THEREFORE, in exercise of the powers conferred upon me under section 33 A of Water (Prevention & Control of Pollution) Act, 1974 and under section 31A of the Air (Prevention & Control of Pollution) Act, 1981; I, Ravindra Andhale, Regional Officer of the M.P.C. Board, at Pune hereby issue directions as under :

1. Why the prosecution proposal shall not be filed against you and persons who are responsible for day to day affairs of the local body (council) before the court of Law under provision of Air (Prevention and Control of Pollution) Act, 1981 read with Environment (Protection) Act, 1986?
2. Why Environmental Compensation shall not be levied to the maximum amount recommended for improper Solid Waste Management as mentioned in the Hon'ble NGT order in O.A. No. 593/2017 in the matter Paryavaran Suraksha Samiti and Others V/s. Union of India?
3. Why proposal with recommendation for initiation of stringent action shall not be submitted to the Board's Competent Authority.

You are hereby given an opportunity to respond within 15 days with corrective action plan along with the short term measures and long term measures, from issuance of these directions, failing which, MPCB will initiate legal action against you without giving any further notice in accordance with the provisions of the Air (Prevention & Control of Pollution) Act, 1981 read with Environment (Protection) Act, 1986, which please note.

For and on behalf of  
Maharashtra Pollution Control Board



(Ravindra Andhale)  
Regional Officer,  
M. P. C. Board Pune

Copy Submitted for information to :-

1. The Member, Secretary, M.P.C. Board, Mumbai.
2. The Hon'ble District Collector, Pune.
3. Joint Director (APC), M.P.C. Board, Mumbai.
4. Regional Officer (HQ), M.P.C. Board, Mumbai.
5. Law & Policy Div. M.P.C. Board Mumbai.

Copy to- The Sub-Regional Officer, M.P.C. Board, Pune-II :- You are directed to serve this letter and keep the follow up and report the compliance from time to time.

**MAHARASHTRA POLLUTION CONTROL BOARD  
REGIONAL OFFICE - PUNE**

Phone No. 020-25811694  
Fax No. 020-25811701  
e-mail : [ropune@mpcb.gov.in](mailto:ropune@mpcb.gov.in)  
visit us : [www.mpcb.gov.in](http://www.mpcb.gov.in)



Jog Centre, 3<sup>rd</sup> Floor,  
Wakdewadi,  
Old-Pune Mumbai Road,  
Pune- 411003

"Your Service is our Duty"

**MPCB/ROP/SWM/PD/[240711-F5-0507]**, Date: 11/07/24.

To,  
Block Development Officer,  
Khed Taluka, Tal. Khed, Dist. Pune.

**Sub:** Proposed Directions under section 33 A of Water (Prevention & Control of Pollution) Act, 1974 and under section 31A of Air (Prevention & Control of Pollution) Act, 1981.

**Ref:** Office Note submitted by the Sub Regional Officer, MPCB Pune-II vide no. MPCB-ON-3372, Dtd.10/07/2024.

**WHEREAS**, Grampanchayat Kharabwadi and Grampanchayat Biradwadi is located in the "Pollution Prevention Area" under the Water (Prevention & Control of Pollution) Act 1974, under the Air (Prevention & Control of Pollution) Act 1981 followed by further amendments made therein from time to time.

**AND WHEREAS**, it is obligatory on your part to provide adequate pollution control devices and comply with the standards prescribed under the of Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981.

**AND WHEREAS**, It is obligatory on your part to facilitate construction, operation and maintenance of solid waste processing facilities and associated infrastructure on your own or with private sector participation or through any agency for optimum utilization of various components of solid waste adopting suitable technology and adhering to the guidelines issued by the Ministry of Urban Development from time to time and standards prescribed by the State / Central Pollution Control Board.

**AND WHEREAS**, the Board Office has received various complaints regarding illegal dumping and burning of municipal solid waste at village Kharabwadi, Tal. Khed, Dist. Pune and surrounding area and also informed that, said location is not authorized for the disposal of municipal solid waste.

**AND WHEREAS**, the Sub Regional Officer, MPC Board Pune-II carried out the inspection at the dumping site and accordingly submitted the legal action proposal vide above reference and reported following non-compliances :

- (1) You have dumped mixed waste (Dry Waste & Wet Waste) generated from Grampanchayat Kharabwadi and Grampanchayat Biradwadi into the old abandoned stone quarries unscientifically at Village Kharabwadi, Tal. Khed, Dist. Pune.
- (2) You have not installed processing and segregation plant for Municipal Solid Waste generated from your Grampanchayat areas.
- (3) From the record it is observed that, burning of municipal solid waste at said site are happening frequently.

**AND WHEREAS**, due to burning of waste and illegal dumping of municipal solid waste at aforesaid site, the nuisance of air pollution was caused in the surrounding area.

2...

..2..

AND WHEREAS, after examining the record of your case and reports of the officers of the Board, it has been concluded that, you have failed to comply with the provisions of the Air (Prevention and Control of Pollution) Act, 1981 and thereby causing air pollution into the environment.

NOW THEREFORE, in exercise of the powers conferred upon me under section 33 A of Water (Prevention & Control of Pollution) Act, 1974 and under section 31A of the Air (Prevention & Control of Pollution) Act, 1981; I, Ravindra Andhale, Regional Officer of the M.P.C. Board, at Pune hereby issue directions as under :

1. Why the prosecution proposal shall not be filed against you and persons who are responsible for day to day affairs of the local body (Grampanchayat) before the court of Law under provision of Air (Prevention and Control of Pollution) Act, 1981 read with Environment (Protection) Act, 1986?
2. Why Environmental Compensation shall not be levied to the maximum amount recommended for improper Solid Waste Management as mentioned in the Hon'ble NGT order in O.A. No. 593/2017 in the matter Paryavaran Suraksha Samiti and Others V/s. Union of India?
3. Why proposal with recommendation for initiation of stringent action shall not be submitted to the Board's Competent Authority.

You are hereby given an opportunity to respond within 15 days with corrective action plan along with the short term measures and long term measures, from issuance of these directions, failing which, MPCB will initiate legal action against you without giving any further notice in accordance with the provisions of the Air (Prevention & Control of Pollution) Act, 1981 read with Environment (Protection) Act, 1986, which please note.

For and on behalf of  
Maharashtra Pollution Control Board

  
(Ravindra Andhale)  
Regional Officer,  
M. P. C. Board Pune

Copy Submitted for information to :-

1. The Member, Secretary, M.P.C. Board, Mumbai.
2. The Hon'ble District Collector, Pune.
3. Chief Executive Officer, Zilla Parishad, Pune
4. Joint Director (APC), M.P.C. Board, Mumbai.
5. Regional Officer (HQ), M.P.C. Board, Mumbai.
6. Law & Policy Div. M.P.C. Board Mumbai.

Copy to- The Sub-Regional Officer, M.P.C. Board, Pune-II :- You are directed to serve this letter and keep the follow up and report the compliance from time to time.

**MAHARASHTRA POLLUTION CONTROL BOARD  
REGIONAL OFFICE - PUNE**

Phone No. 020-25811694  
Fax No. 020-25811701  
e-mail : [ropune@mpcb.gov.in](mailto:ropune@mpcb.gov.in)  
visit us : [www.mpcb.gov.in](http://www.mpcb.gov.in)



"Your Service is our Duty"

Jog Centre, 3<sup>rd</sup> Floor,  
Wakdewadi,  
Old-Pune Mumbai Road,  
Pune- 411003

**MPCB/ROP/240711-FTS-0506**

**Date: 11/07/24**

To,

- |   |   |
|---|---|
| (1) Senior Police Inspector,<br>Chakan Police Station,<br>Tal. Khed, Dist. Pune | (2) Senior Police Inspector,<br>Mhalunge Police Station,<br>Tal. Khed, Dist. Pune |
|---|---|

Subject: Vigilance and Patrolling at Ambethan Road, Village Kharabwadi, Tal. Khed, Dist. Pune.

Reference: (1) Hon'ble National Green Tribunal OA No. 129/2024.  
(2) Board's earlier letters to Chakan Police Station on 06/03/2024, 17/03/2024 & and Mhalunge Police Station on 29/08/2023

With reference to above cited subject, Hon'ble NGT has instructed to submit action taken report in the matter OA No 129/2024 (WZ), which is regarding illegal dumping and burning of Municipal Solid Waste at Ambethan Road, Village Kharabwadi, Tal. Khed, Dist. Pune. In this regard's vide above reference no. (2) Board had communicated to increase vigilance / patrolling and to take action against the arsonist.

Now therefore, as it has been observed that some unknown persons setting a fire at Municipal Solid Waste dumping location at Ambethan Road, Village Kharabwadi, Tal. Khed, Dist. Pune, you are requested to take cognizance and comprehend the culprit and take necessary action according to law.

For and Behalf of M. P. C. Board,

DA : As above.

(Ravindra Aandhle)  
Regional Officer, Pune.

Copy submitted for information:

- (1) Joint Director (APC), MPCB, Mumbai.
- (2) Regional Officer (HQ), MPCB, Mumbai

Copy for information and further communication and action to :-

- (1) Sub Regional Officer, MPCB, Pune-II.